

आयकर अपीलिय अधिकरण, चण्डीगढ़ न्यायपीठ “ए”, चण्डीगढ़

IN THE INCOME TAX APPELLATE TRIBUNAL,  
CHANDIGARH BENCH ‘A’, CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य एवं, एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य

BEFORE: SMT.DIVA SINGH, JUDICIAL MEMBER  
AND SMT.ANNAPURNA GUPTA, ACCOUNTANT MEMBER

आयकर अपील सं./ ITA No.307/Chd/2019

निर्धारण वर्ष / Assessment Year : 2015-16

Smt. Chanda Devi W/o Sh. Murari Lal, Sirsa.	बनाम	The Assessing Officer, Ward-1, Sirsa.
स्थायी लेखा सं./PAN NO: AAPPD3119C		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by: Shri M.R. Sharma, Adv.

राजस्व की ओर से/ Revenue by : Smt.Meenakshi Vohra, Addl.CIT

सुनवाई की तारीख/Date of Hearing : 11.02.2021

उदघोषणा की तारीख/Date of Pronouncement: 16.02.2021

**(Virtual Court)**

**आदेश/Order**

**Per Annapurna Gupta, Accountant Member:**

The above appeal has been preferred by the assessee against the order of the Commissioner of Income Tax (Appeals)-5, Ludhiana dated 25.01.2019 relating to assessment year 2015-16 passed u/s 250(6) of the Income Tax Act, 1961 (hereinafter referred to as ‘Act’.

2. At the outset, Ld. Counsel for the assessee has submitted that since the assessee had moved an application for 'Vivad Se Vishwas Scheme,2020' and the Income Tax Department has issued Form No.3, thus settling the dispute, therefore, he intends to withdraw the present appeal. Separate application dated 02.02.2021 for withdrawal of the appeal has been submitted by the ld. Counsel for the assessee. The ld. DR has no objection for the said withdrawal.

3. In view of the above, the above appeal of the assessee is hereby dismissed as 'Withdrawn'.

Order pronounced on 16.02.2021.

Sd/-

**(DIVA SINGH)**

**न्यायिक सदस्य/ Judicial Member**

Sd/-

**(ANNAPURNA GUPTA)**

**लेखा सदस्य/ Accountant Member**

**Dated: 16<sup>th</sup> February, 2021**

\*रती\*

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar